

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

O.A.No.830/96

Date of Order : 17.7.96

BETWEEN :

Nallamreddy Sreenivas Rao .. Applicant.

AND

The Station Director,  
All India Radio, Dept. of  
Information and Broadcasting,  
Assembly Road, Hyderabad. .. Respondents.

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Counsel for the Applicant .. Mr.N.Ramesh Kumar

Counsel for the Respondent .. Mr.N.R.Devraj

  
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CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

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O R D E R

General order as per Hon'ble Shri R.Rangarajan, Member (Admn.)

Sri N.Ramesh Kumar, learned counsel for the applicant and  
Sri N.R.Devraj, learned standing counsel for the respondents.

2. This OA is filed praying for appointment on compassionate  
grounds to the son of the applicant in this OA.

3. Sri N.R.Devraj, for the respondents submitted some details  
under instructions. After the case was heard for some time the  
learned counsel for the applicant submitted that he will withdraw  
this case at present and pursue the departmental remedies available  
to him. However he prayed that in case he fails to get justice  
through the departmental authorities he will file a fresh OA for  
the same relief as asked for in this OA.



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4. In view of the above submission of the learned counsel for the applicant the OA is dismissed as withdrawn, but this dismissal will not stand in the way of the applicant to file a fresh OA under Section 19 of the AT Act if his efforts to get the relief as asked in this OA fails through the departmental channel.

5. The OA is ordered accordingly at the admission stage itself. No costs.

*[Signature]*

( R.RANGARAJAN )  
Member (Admn.)

Dated : 17th July, 1996

(Dictated in Open Court)

sd

*[Signature]*  
D.R (S)

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O.A.NO.830/96

Copy to:

1. The Section Director,  
All India Radio,  
Dept. of Information and  
Broadcasting,  
Assembly Road, Hyderabad.
2. One copy to Mr.N.Ramesh Kumar, Advocate, CAT, Hyderabad.
3. One copy to Mr.N.R.Devraj, SR:CGSC, CAT, Hyderabad.
4. One copy to Library, CAT, Hyderabad.
5. One duplicate copy.

YLKR

25/7/96  
O.A.830/96

TYPED BY  
COMPARED BY

CHECKED BY  
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R.RANGARAJAN: M(A)

DATED: 17/7/96

ORDER/JUDGEMENT

O.A. NO./R.A./C.P. No.

in

O.A. NO. 830/96

~~ADMITTED AND INTERIM DIRECTIONS ISSUED~~

~~ALLOWED~~

~~DISPOSED OF WITH DIRECTIONS~~

~~DISMISSED~~

~~DISMISSED AS WITHDRAWN~~

~~ORDERED/REJECTED~~

~~NO ORDER AS TO COSTS.~~

YLR

II COURT

केन्द्रीय प्रशासनिक अधिकरण  
Central Administrative Tribunal

DESPATCH

25 JUL 1996

हैदराबाद न्यायपीठ  
HYDERABAD BENCH